## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/205/2017

PETITION NUMBER

: CP/29/2016

NAME OF THE PETITIONER(S)

: ALEXANDER CORREYA

NAME OF THE RESPONDENT(S)

: THE BHAGYODAYAM CO. & 7 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

& BASKAR & I DINISA

4. SHARATH CHANDRAN Petitioner.
Madhin N. Nontroothinga Rito 5

tes N. Rajed

## ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the senior counsel is unable to attend before the Tribunal due to personal inconvenience and prayed for time for engaging another counsel to represent the respondent. Counsel for petitioner was prepared to make submissions in the CP and also in the CAs 190/2017, 199/2017 and 205/2017. Time is enlarged at request for making submissions. Put up on 10.01.2018.

- sd -S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)